

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A.NO. 13/92
T.A.NO.

DATE OF DECISION 18.9.98

Mr. Gopalchand Parikar Petitioner

Mr. R.S.Dinkar Advocate for the Petitioner [s]
Versus

Mr. Union of India & Ors Respondent

Mr. H.M.Bhagat. Advocate for the Respondent [s]

CORAM

The Hon'ble Mr. P.C.Kannan : Member(J)

The Hon'ble Mr.

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lerdships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

N.D

DR

(B)

Gopalchand Parihar
Asstt. Enforcement Officer,
Office of Dy. Director,
Bombay Zone-II,
Enforcement Directorate (FERA),
1st floor, Janmabhoomi Chamber,
Walchand Hirachand, Market,
Bombay : 40001.

(Advocate : Mr. R. S. Dinkar) Applicant

VERSUS

- 1) Union of India,
Notice to be served through
Secretary, Deppt. of Revenue,
Ministry of Finance,
North Block, New Delhi.
- 2) Director, Enforcement Directorate,
(FERA), 6th floor, Lok Nayak
Bhavan, Khan Market,
New Delhi -3
- 3) Dy. Director (Vig),
Enforcement Directorate (FERA),
6th floor, Lok Nayak Bhavan,
Khan Market, New Delhi -3
- 4) Asstt. Director,
Enforcement Directorate,
Stadium House,
Navrangpura,
Ahmedabad.

(Advocate : Mr. H. M. Bhagat) ... Respondents

Ph

(6)

: 3 :

ORAL ORDER

DATE : 18.9.98

O.A. 13/92

Per : Hon'ble Shri P.C.Kannan : Member(J)

Shri Dinkar counsel for the applicant seeks leave to withdraw the O.A. as not pressed. Leave granted. O.A. stands disposed of as not pressed. No costs.

P.C.Kannan
(P.C.Kannan)
Member(J)

nkk

(8)

CENTRAL ADMINISTRATIVE TRIBUNAL, DELHI

Application No.

OA/13/92

of 19

Transfer application No.

Old Writ Pet. No.

CERTIFICATE

Certified that no further action is required to be taken and the case is fit for consignment to the Record Room (Decided).

Dated: 24/9/98

Countersigned:

8/10/98

Section Officer/Court Officer.

Signature of the
Dealing Assistant.

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

8

CHANGE TITLE 07/13/92

NAME OF THE PARTIES Gopalchand Panthay
VERSUS

601802